

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (S) No. 3958 of 2019**

Sanjay Kumar Shashi and others ... .. Petitioners

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioners: Mr. Praful Jojo, Advocate  
For the State: Mr. A.C. to A.G.  
For the UOI: Mr. Rajiv Sinha, A.S.G.I.  
For the JEPC: Mr. Krishna Murari, Advocate

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**Oral Order**

**05/Dated: 13.04.2021**

As prayed on behalf of the parties, put up this case side by side

W.P. (S) No. 315 of 2016.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**